

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **23.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : APM Group Ltd
Vs
Adept Technology Pvt Ltd

MAIN PETITION NUMBER : CP/1210/IB/2018
(IA/MA) APPLICATION NUMBERS

IA/807/2020; IA/1184/2022

ORDER

IA/807/2020

Present: Mr. Ashok Seshadri, Ld. Liquidator in person.
Respondent ex-parte.

Synopsis of arguments filed vide SR. No.3346 dated 03.07.2024.

IA/1184/2022

Present: Mr. Ashok Seshadri, Ld. Liquidator in person.

List both the Applications for hearing on **09.09.2024 (Physical Hearing)**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

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**[SANJIV JAIN]
MEMBER (JUDICIAL)**